



**Central Administrative Tribunal  
Principal Bench**

**OA No.3689/2015**

New Delhi, this the 14<sup>th</sup> day of January, 2020

**Hon'ble Mr. S.N.Terdal, Member (J)**  
**Hon'ble Mr. Mohd. Jamshed, Member (A)**

Karanti Goyal,  
R/o H. No. 84, Ward No. 4,  
Khanaurikalan, District Sangrur,  
Punjab- 148027.

....Applicant

(None)

**Versus**

1. Ministry of Statistics and Programme Implementation,  
Through its Secretary,  
Sardar Patel Bhawan, Sansad Marg,  
New Delhi – 110001.

2. Union Public Service Commission,  
Through its Chairman,  
Dholpur House, Shahjahan Road,  
New Delhi – 110069..

.... Respondents

(By Advocate : Shri Rajnish Prasad for R-1  
Shri R.V. Sinha for R-2)

**ORDER (ORAL)**

**By Hon'ble Mr. S.N.Terdal, Member (J)**

None for the applicant. Even on previous dates 03.09.2019 and 05.11.2019 nobody appeared for applicant. In view of the same, the OA is dismissed for non prosecution.

**(Mohd. Jamshed)**  
**Member (A)**

**(S.N.Terdal)**  
**Member (J)**

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